

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2816**  
TO BE ANSWERED ON 10<sup>th</sup> JULY, 2019

**OROP BENEFITS**

2816. SHRI ANTO ANTONY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has noticed that there are lot of complaints regarding implementation of one rank one pension scheme;
- (b) if so, the details thereof and the response of the Government in this regard;
- (c) whether the Government is aware that several beneficiaries of one rank one pension are yet to receive their dues;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government in this regard?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) & (b): The Government had issued orders on 07.11.2015 for implementation of One Rank One Pension (OROP) with effect from 01.07.2014. Around 3200 representations were received regarding implementation of OROP scheme from individuals/Associations which were examined and issues referred to the Judicial Committee appointed on OROP.

(c) to (e): Approximately 20,60,220 Defence Pensioners/Family Pensioners who are covered under MoD order No.12(1)/2014/D(Pen/Pol)-Part-II dated 07.11.2015 [OROP letter] have been granted the benefits of OROP.

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